# Mr. Speaker and Hon'ble Members of the Goa Legislative Assembly,

- 1. It gives me immense pleasure and honour to address this August House on the onset of New year. I take this opportunity to convey my heartiest New Year Greetings to each one of you and extend a warm welcome to all the Members of the August House on my first address during the thirteenth session of the Goa Legislative Assembly.
- 2. I am happy to say that we have entered the sixtieth year (Diamond Jubilee) of Goa's Liberation and were delighted by the presence of Shri Ram Nath Kovind ji, the first ever occasion that Hon'ble President of India participated in the celebrations of Goa's Liberation Day. During the inaugural speech, the Hon'ble President of India lauded the Uniform

Civil Code in force in the State and termed it as a matter of pride.

3. At the outset, I would like to congratulate the Hon'ble Chief Minister and his Cabinet Collegues, State Executive Committee headed by the Chief Secretary, all front line Covid warriors, Officers and officials who successfully controlled the spread of COVID-19 (pandemic) in the State. Though the State has suffered a lot in terms of Socio-Economic & Infrastructure development taking a backseat in the Covid times, but due to systematic planning, regular monitoring and instantaneous corrective measures by the State administration, the State is now gaining momentum in its activities from micro to macro level and is nearing complete normalcy. The Hon'ble Prime announced "Atmanirbhar Minister Bharathas Pradhan Mantri Garib Kalyan Yojana" in the country, which has extended handholding support to all States for the survival of various sections of people of the society with unity and integrity

"Ek Bharat-Shreshtha Bharat". The COVID-19 (pandemic) is an eye opener, which has taught an important learning to the people and also to the States to be self-reliant.

"मानव सेवा माधव सेवा". I am happy to say that the 4 State of Goa has become a role model for the rest of the country after the launch of "Atmanirbhar Bharat-Swayampurna Goem" programme on 1<sup>st</sup> October 2020 - by assigning responsibilities to the Government Karmacharis and elevating them to the status of Karma Yogis to work in rural areas as Swayampurna Mitras, thus bridging the gap between public and Government, and thereby identifying the needs and fulfilling the aspirations of the people, with less Government and more Governance. A note-worthy initiative by Atal Gram Development Agency has been launched under the Atmanirbhar Bharat-Swaymapurna Goa programme by adoption of Surla village in Bicholim taluka for bringing large tracts of non-cultivable land under cultivation which

would benefit about 337 families in attaining self-reliance.

- 5. It is a great pleasure to congratulate the young and dynamic Hon'ble Chief Minister and his team of Officers for having fruitful discussions with the Fifteenth Finance Commission and portraying the performance of Local Bodies and their vision of development for the next five years.
- 6. I would also like to take this opportunity to congratulate all the Officers and officials for free, fair, transparent and smooth conduct of the Zilla Panchayat Elections 2020 in the State for 49 Zilla Panchayat Constituencies in this post COVID-19 era by taking all precautionary measures as per guidelines issued by Ministry of Home Affairs from time to time.
- 7. The overall crime situation in the State has remained under control due to effective implementation and monitoring of law and order. The overall crime detection rate of 92% for the year 2020 as against 84% during the year 2019 shows the

commitment of the police force for providing safe and secure environment to the citizens as well as the tourists visiting the State. The police force intensified action against the drugs menace which has led to registration of 79 cases and seizure of approximately 59 kgs of drugs worth ₹300.85 lakh. Nasha Mukth Bharat Campaign was launched in order to spread message to the youth with an aim to make Goa a "Drugs-free State". As a matter of pride for all of us, the Sanguem police station was declared as one of the 10 best police stations of India and was ranked 5<sup>th</sup> in the country under survey conducted by Bureau of Police Research and Development, Government of India.

#### Hon'ble Members,

8. Though, there was demonetization effect and economic slowdown during 2017-18, the Gross State Domestic Product (GSDP) for the year 2017-18 at current prices stood at ₹69,352.05 crore registering a growth rate of 9.29 % as compared to previous year 2016-17. The provisional estimates of GSDP at

current prices for the year 2018-19 is ₹73,170.33 crore with an estimated growth rate of 5.51% as compared to 2017-18. Goa has highest per capita income (at current prices) in the country which stood at ₹4.54 lakh for the year 2017-18 and for the 2018-19 stood at ₹4.76 lakh.

- 9. "Transparency is key to Good Governance". Goa ranks 7<sup>th</sup> in the country in implementation of Direct Benefit Transfer of benefits both in cash and in kind to the beneficiaries of 145 Centrally sponsored Information and State schemes using & Communication Technology and has the 5<sup>th</sup> rank in Aadhaar enrollment with an impressive Aadhaar generation of over 100%. Doorstep enrollment facility is provided to senior citizens, disabled and bedridden citizens.
- 10. Under the able guidance of the Hon'ble Chief Minister, the State has progressed well in the right direction in all spheres and has achieved 7<sup>th</sup> rank in the country as per Sustainable Development Goal

- Index 2.0 report published by the NITI Aayog. Recently, the NITI Aayog delegation has visited the State to assess the SDGs. The State is committed to be among the top three ranks in the forthcoming SDG Index 3.0 publication.
- 11. The State collected excise revenue to the tune of ₹491.80 crore for the financial year 2019-20 as compared to ₹478.04 crore in 2018-19 depicting an increase of revenue by 2.87%. Though there was complete lockdown in the State for more than three months, the State has collected revenue of ₹292.22 crore upto December 2020 as against the target of ₹547.95 crore for the year 2020-21. Efforts are being made to mop-up the revenue collection. The service in Goa Excise Management System, has now been extended and certain additional modules have been included to capture data on a real time basis. For the welfare of toddy tappers, my Government has implemented the Goa Toddy Tapper Welfare Fund Scheme for compensation on death or injury caused to the toddy tappers while tapping trees.

Hon'ble Members,

- 12. My Government is committed to increase the GST, CST and IST tax revenue collection by increasing the tax payer base, plugging the leakages and ensuring compliance in payment of tax by the existing tax payers. The target for collection of GST for the year 2020-21 is ₹5,393.77 crore as against ₹4,406.61 crore for the financial year 2019-20. Due to COVID-19 (pandemic) and subsequent lockdown, the tax collection which was showing downward trend has now returned to near pre-Covid levels in December 2020.
- 13. The Goa (Recovery of Arrears of Tax through Settlement) Act, 2020 (One Time Settlement Scheme (OTS), 2020) for recovery of arrears of dues through settlement was announced on 20/05/2020 which aimed at settling the old disputed and undisputed tax dues cases is expected to generate revenue of approximately ₹200 crore for the State.

14. "किसान की उन्नति, देश की प्रगति". My Government is firm in its commitment to double the farmers' income by 2022 for which various beneficiaryoriented programmes like distribution of high yielding variety of paddy seeds at 50% subsidy, agro machineries at subsidised rates, assured price for paddy, sugarcane, coconut, oil palm and cashew nut have been initiated. In order to make agricultural activity more viable due to better economies of scale for cultivation and more efficient marketing of produce. my Government is implementing "Assistance for Community farming" scheme wherein group farming is being promoted which will also help in tackling the problem of land being kept fallow. To promote organic farming in the State, "Promotion of Organic farming" and "Param Paragat Krishi Vikas Yojana" is being implemented. The scheme will make available healthy food for healthy living and enhance farm income through premium rates in the organic market. Subsidies amounting ₹26.78 crore have been

provided to the farmers under various ongoing schemes during 2020-21 (upto December 2020). In order to encourage and motivate local farmers, 692 tonnes of locally produced vegetables were procured by Goa State Horticultural Corporation Ltd., worth ₹ 285.00 lakh benefitting 996 farmers, thereby giving them a marketing boost. Under the scheme of Government intervention for control of price rise, 17,597 tonnes of vegetable and 828 tonnes of groceries were sold to general public through GHSC.

Hon'ble Members,

15. My Government administered 1.28 lakh vaccinations to different animals and 1.09 lakh animal cases were treated throughout the State (till November 2020). The annual estimated milk production is 61,927 tonnes, egg production is 400.02 lakh and meat production is 7,212 tonnes as per Integrated Sample Survey. Under the Kamdhenu Scheme, 112 farmers purchased 516 animals in 2020 and the amount of subsidy released is ₹3.37 crore. Under

Incentives to Milk Producers Scheme, an amount of ₹18.82 crore has been distributed as subsidy to farmers. Under Pashupalan Scheme, total 1,384 beneficiaries were assisted with a subsidy of ₹2.27 crore.

- 16. Fish curry and rice is the staple food of Goans. My Government is keen to uplift the fishing community by providing various incentives. As a costal security measure, QR Aadhaar cards have been issued to 1,800 fishermen. The benefit of the Kisan Credit card has been extended to fishermen wherein 111 fishermen have benefitted.
- 17. Goa is known for its natural beauty and is rich in flora and fauna. The area under forest and tree cover as per the recent edition of "India State of Forest Report 2019" is 68%. Goans are very sensitive about the environment. Under Compensatory Afforestation, over 1.75 lakh saplings have been planted covering an area of 235.16 hectares during the year. During the three month long Vanmahotsava, 3.57 lakh tree saplings including ornamental and medicinal plants

were distributed free of cost to the public. A Gram Upvan has been developed at Sankhli. An Aushadhi Vatika has been developed at Raj Bhavan with more than 64 medicinal plants, which has become an attractive place to visit by students and interested public for information about medicinal plants.

18. As part of the soil and water conservation efforts and enhancement of water availability in forests and adjoining landscapes, more than 200 water bodies have been developed. Beaches along the coastline of the State host the visiting marine turtles during their nesting season. Out of the recorded count of 3,949 eggs of Olive ridley turtles, 2,677 hatchlings were reared and released back to the ocean with a success rate of 68 per cent.

## Hon'ble Members,

19. You are all aware that the State is endowed with mineral resources. Mining is an important sector in the State economy, which had been contributing about 16% of Gross State Domestic Product (GSDP)

in 2011-12 and in 2019-20 (Q) is contributing only about 0.2%. Mining sector is a major revenue earner, creator of employment and caters to the demand of construction material. As per the order of the Hon'ble Supreme Court of India in Writ Petition (Civil) No. 435 of 2012, my Government has conducted 24 eauctions and sold 14.68 Million Tons of the mineral ore lying at various stack yards. My Government is continuously making efforts to resume mining in a systematic manner by rejuvenating the State's economy, preserving the environment, the natural resources, the health status of the people in the mining sector with the main vision to ensure "sustainable mining" in the State of Goa. My Government has implemented "Debt Relief scheme for mining affected borrowers of Financial Institution" and sanctioned subsidy to the tune of ₹108.42 crore to 4,696 applicants and disbursed subsidy of ₹97.35 crore to 4,557 beneficiaries till 30.11.2020.

20. The manufacturing sector has contributed 43.9% of the State economy for the year 2018-19 (P). My Government has implemented Online licenses for Drug Manufacturing and Building Plan Approval and Management System. The Goa Investment Promotion Board has granted approval to 196 projects inprinciple with total investment of ₹15,780.54 crore having an employment potential of 37,247 persons. During the year 2020-21, under Udyog Aadhaar Memorandum, 1,852 units have been filed online with proposed investment of ₹660.08 crore with employment potential of 18,554 persons. During under Pradhan Mantri 2020-21. **Employment** Generation Programme, Khadi Village Industries Board has disbursed subsidy amounting to ₹90.87 lakh to 272 persons.

## Hon'ble Members,

21. You are all observing that the State is urbanizing rapidly. The State has been certified as "Open Defecation free" by Quality Control of India.

There is 100% door to door collection of waste and average segregation is 86% in 14 urban local bodies. Under Pradhan Mantri Awas Yojana-Urban, Credit Linked Subsidy Scheme, an amount of ₹280.25 crore was sanctioned to 1,176 beneficiaries, out of which an amount of ₹241.36 crore was disbursed and subsidy to the tune of ₹26.95 crore was provided. Under PM Street Vendor's Atmanirbhar Nidhi, 2,458 Street Vendors were identified; out of which 1,293 applications were received, 1,082 applications were uploaded, 691 applications were sanctioned and loan was disbursed to 507 Street Vendors amounting to ₹50.70 lakh. During the year 2020-21 December 2020); 86 projects and 65 agents have been registered under Real Estate Regulatory Authority.

22. Panchayats are functional institutions of grassroots governance in almost every village. Under Rural Garbage Disposal Scheme, Village Panchayats which are affected by plastic garbage menace in the village are liable to get financial assistance from the

Government to deal with such menace. An amount of ₹2.00 lakh per annum is sanctioned to each Village Panchayat for the work of door to door collection, segregation and disposal of garbage including dry plastic garbage within the jurisdiction. In order to encourage and motivate the performance of the Village Panchayats, 10 best performing Village Panchayats have been sanctioned an amount of ₹5.00 lakh each.

23. My Government serves as an instrument for rural development; to develop, standardize, commercialize innovative rural technologies; make traditional rural businesses more profitable and generating employment opportunities. Under Pradhan Mantri Awas Yojana – Grameen, Housing to All - 53 houses have been completed. Under National Rural Livelihood Mission, 69 new Self Help Groups (SHGs) have been formed, while 182 old Self Help Groups were revived for building gainful self-employment and skilled wage employment, 20 new village groups

were formed and 695 SHGs were provided with revolving fund. Under Mahatma Gandhi Rural Employment Guarantee Scheme, wage employment of 82,688 man-days has been generated whereas 317 new Job Cards were issued, 308 new works have been sanctioned, while 124 works have been completed which were sanctioned during the year 2019 and 2020. Under National Old Age/Widow/Disability Pension, 306 pensioners were assisted and another 10,933 pensioners have been identified. Under National Family Benefit Scheme, 142 families have been given a lump sum assistance of ₹20,000/each on the death of its primary bread winner. Under Goa Grameen Urja Yojana, 326 BPL families have been provided LPG connection in order to minimize the use of firewood. Under Goa Gram Samrudhi Yojana, 98 new works have been sanctioned in the rural areas, while 72 works have been completed during last and current year.

Hon'ble Members,

- My Government provides services to families and children, the elderly, drug abusers, street sleepers, persons with disabilities, the mentally ill and the community at large through social security schemes, including welfare programmes so that "no one is left behind". Under Dayanand Social Security Scheme (Freedom from Hunger) an expenditure of ₹178.96 crore was incurred to release financial assistance to 1.37 lakh beneficiaries, for the financial year 2020-21 up to December 2020. Under Scholarship schemes for the benefit of Scheduled Castes/Other backward Class/Minority/Economically Backward Class/Welfare of Handicapped, an expenditure of ₹271.40 lakh was incurred benefiting 1,497 students studying at prematriculation and post secondary stage to enable them to complete their education.
- 25. Under the banner of Atmanirbhar Bharat and Swayampurna Goa, taluka level assessment camps were held from 4<sup>th</sup> to 22<sup>nd</sup> December 2020 for persons

with disabilities for providing assistive aids and appliances to the needy persons in collaboration with the Ministry of Social Justice and Empowerment benefitting 2,157 persons.

26. My Government is committed for better enforcement of Scheduled Tribes' Constitutional rights and to give impetus to the implementation of various schemes and programmes for welfare and development of Scheduled Tribes in the State. 5,627 ST students were benefitted under various educational schemes. Assistance under the scheme "Atal Asra Yojana" has been enhanced up to ₹1.50 lakh for repair existing house and ₹3.00 lakh of for new construction/reconstruction. 721 beneficiaries were provided financial assistance either for construction of new houses or for repair of houses under the scheme 31/12/2020. Ministry of Tribal Affairs, upto Government of India has approved to establish a Tribal Research Institute in the State.

Hon'ble Members,

- 27. My Government endeavors to preserve, promote and perpetuate the traditional culture forms as well as artistic manifestations of the Goan society. Under the Kala Samman Scheme, financial assistance was provided to 2,329 artists to the tune of ₹420.12 lakh during the year 2020-21 (up to December 2020). Various training programmes were organized on "Atmanirbhar Bhara-Swayampurna Goa". A film on COVID-19 ( (pandemic)) "Let's Rise Again" was released in December 2020 for awareness of general public.
- 28. I congratulate the State administration for ensuring smooth supply of essential food grains to the citizens without any shortage during outbreak of COVID-19 ( (pandemic)). A novel initiative "Grocery on wheels" was successfully implemented wherein essential commodities were provided at the doorstep of the common man. The State administration coordinated with other States to smoothen the movement of vehicles carrying essential commodities.

New help line short code service Number 14445 for "One Nation One Scheme" was introduced in order to facilitate registration of migrant beneficiaries, awareness generation. Under Pradahan Mantri Garib Kalyan Anna Yojana Scheme, my Government distributed 855 Metric Tonnes of pulses during April to September, 2020 and also has distributed 5 Kg of rice free of cost to NFSA beneficiaries through Fair Price shops from April to November 2020

29. **"Health is Wealth"**. My Government is extremely concerned about the good health of the Citizens. The State Health Indicators are very impressive. As per National Family Health Survey (NHFS-5, 2019-20) report, the Infant Mortality Rate for Goa is 5.6 per 1000 live births, Institutional deliveries are to the tune of 99.7% and the Total Fertility Rate is 1.3. For the year 2020, Pulse Polio Immunization Programme was conducted in the State on 19<sup>th</sup> January 2020 and 1.19 lakh children were administered oral polio vaccine dose for

children less than five years of age. No cases of Polio are reported in Goa since 1999. Under the Deen Dayal Swasthya Seva Yojana an insurance scheme, 2.17 lakh active cards have been issued during the year 2020-21 (till 31/12/2020).

30. Integrated Disease Surveillance Programme monitors SARS Cov-2 (COVID-19) situation in the State and conducts the surveillance and containment measures through all the peripheral units. Throat swabs of suspected cases are sent to designated RT-PCR laboratories located in the State. As on 04.01.2021, COVID-19 recovery rate is 96.6 and mortality rate is 1.45. The number of new HIV positive cases detected have declined 1,094 in 2007 to 176 in 2020 (till November 2020) though the rate of testing has increased from 22,917 in 2007 to 56,357 in 2020 (till November 2020). This has been achieved due to continuous sensitization among the public through various stakeholders.

Hon'ble Members,

- 31. Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), the flagship scheme, approximately provides 1,650 medical packages in Goa for covering surgery, medical and day care treatments. A total of 36,974 families are eligible for AB-PMJAY in the State. As on 30/12/2020, a total of 21,781 individuals (8,417 families) are registered under AB-PMJAY. 12 Public Hospitals & 13 Private Hospitals are empanelled under AB-PMJAY in the State. Due to COVID-19 (pandemic) and the critical medical situation, 104 Health Help Line was declared as the official helpline service for COVID related inquiries and assistance. 42,706 requests were handled by it till date and also received 40,777 Whatsapp enquiry messages.
- 32. National Medical Commission has granted permission to Goa Medical College & Hospital (GMC&H) and converted 19 PG Diploma seats to 19 PG MD/MS seats thereby, increasing the PG MD/MS seats from 98 to 117 seats. GMC is the First college in

India to successfully conduct PG MD/MS university examinations in online mode due to COVID-19 (pandemic). Goa Medical College & Hospital (GMC &H) was the First Institution in the country to set up and commission FLU OPD named as OPD-30. New ward with ventilator support system has been commissioned and named as COVID-19 isolation ward 113. An additional SAARI ward named as ward 148 has been commissioned to give better health care for COVID-19 patients. COVID-19 facilities laboratory has been set up and commissioned as per the ICMR guidelines in Department of Microbiology, GMC. Special modular OT has also commissioned in GMC for improving treatment facilities for COVID-19 patients requiring operation.

33. The State of Goa has been awarded the best performing State in the country, for second consecutive year by Food Safety and Standard Authority of India (FSSAI). During COVID-19 (pandemic) Food and Drug Administration worked round the clock to provide medicines to the patients at

their homes. Food Laboratory has received ₹10.63 crore from FSSAI under Central Sector Scheme till date, for up gradation of infrastructure for procurement and installation of high end equipment. Under food safety training and certification, 171 trainings were conducted certifying 4,793 food business operators till November 2020. During COVID-19 (pandemic), a mobile food testing van carried out analysis of food items at various places in the State. For strengthening of State Drug Regulatory System, ₹2.43 crore has been received from Central Government.

34. "यत्र नार्यस्तु पूज्यन्ते रमन्ते तत्र देवता:" My Government aims at the welfare and up-lift of Women and Children. As a part of Digitization of schemes, the services of 05 schemes were delivered electronically for general public on the e-District portal. During financial year 2020-21, upto November 2020, 1415 beneficiaries received benefits amounting to ₹119.00 lakh under Mamta Scheme. During the

initial lockdown enforced by the Government of India due to COVID-19 (pandemic), supplementary nutrition in the form of Take Home Ration has been distributed to all the beneficiaries. During the financial year 2020-21 (till November, 2020), an average of 65,879 beneficiaries received supplementary nutrition with an expenditure of ₹15.65 crore. Under Pradhan Mantri Matru Vandana Yojana, 2,915 beneficiaries have availed maternity benefits during the financial year 2020-21 till December, 2020.

35. Under the Poshan Abhiyaan, total of 2,654 community based events were conducted at the Anganwadi Centres during 2020-21. Under Child Protection Services till date, 61 Institutions have been registered in the State and 655 children are being taken care of. Griha Aadhaar scheme has been introduced with a view to address the problem of spiralling prices and to provide support to the housewives/homemakers from middle, lower middle and poor sections of the society to maintain a

reasonable standard of living for their families. Under this Scheme, a total amount of ₹99.35 crore has been disbursed to 1.31 lakh eligible beneficiaries during 2020-21 till date. Ladli Laxmi Scheme was launched State to reduce financial burden parents/guardians of girl child during marriage thereby addressing the undesirable tendency of female foeticide and thus helping to arrest the declining female sex ratio in the State. Under this scheme, as on 31/12/2020, 66,667 applications have been sanctioned since its inception. Under Swawlamban scheme, 39 Mahila Mandals/Self Help Groups have been released grants to the tune of ₹11.60 lakh for the year 2020-21.

Hon'ble Members,

36. "Education makes life self reliant. It inspires man to live with dignity in the society". My Government is keen on improving learning levels, teaching skills and providing state-of-the-art infrastructure facilities with an aim to provide quality

education to all sections of people and to compete in all India level examinations. During the current financial year, 16 Government Schools have been repaired by GSIDC at the cost of ₹3.20 crore.

- 37. In order to impart quality education in English and to create a congenial environment for learning English in classrooms, while making children learn the language through a process of discovery about Indian culture and rich experiences, my Government has implemented Karadipath Magic English programme in 200 selected Government Primary Schools in all talukas and benefitted 7,837 students. My Government has made an agreement with Million Sparks Foundation on implementation of the programme called "Chalklit" i.e. capacity building of teachers through online mode and more than 800 teachers have registered for online capacity building programme.
- 38. During COVID-19 (pandemic), i.e month of March to July 2020, State Council of Education

Research and Training has trained about 11,000 teachers from Primary to Higher Secondary Schools with the help of Adhayan foundation, conducted online Capacity Building Training programmes to equip them with special skills for handling video conference tools and various other tools which supports teacher training.

39. Under Sarva Shiksha Abhayan Programme, about 1.40 lakh students were provided sets of text books in all subjects free of cost and two sets of free uniforms were also provided to 17,679 students which included all girls (I-VIII) and SC/ST boys of Government schools. 740 Government Primary Schools and Upper Primary Schools are being provided composite grants of ₹159.62 lakh and sports and physical education grants of ₹39.00 lakh. 58,000 sets of note books have been provided to students of Government and Government Aided Schools of Std. II, III and IV with an estimated expenditure of ₹39.23 lakh. Mid day meal scheme is being successfully implemented benefitting 1.58 lakh students.

विद्याधनं सर्व धनं प्रधानम्. My Government has 40. initiated NET/SET mentoring programme which has helped a large number of postgraduate students to NET/SET for taking up clear various teaching/research. Digital integrated system for virtual holistic teaching and orientation (DISHTAVO), is a comprehensive and holistic programme implemented in order to e-content in the form of video lectures of syllabi pertaining to the colleges affiliated to the Goa University. A central repository developed exclusively for DISHTAVO is the main platform for learner-content interaction. Admissions to various programmes in all the aided colleges was done online through admission module of the Integrated Academic Information Management System. Charles Correa Chair programme has been successfully implemented for the 3<sup>rd</sup> consecutive year.

### Hon'ble Members,

- 41. Real education enhances the dignity of a human being and increases his or her self-respect and confidence. Due to COVID-19 (pandemic), the admissions to professional Degree and Diploma Courses of Technical Education across the State have been made online thereby saving time, effort and expenses.
- 42. In order to encourage local artisans and to provide hand-holding support for enabling them to enhance their capacity/economic conditions for providing and marketing their handicrafts products, my Government has formulated a new scheme "Swavalamban Yojana for Handicrafts Artisans". Applications are invited to empanel from the skilled local idle tailors for taking up the work of stitching school uniforms which is required by the education department.
- 43. My Government is keen in identifying and encouraging the young talented entrepreneurs' by

startups through Chief Minister's Rojgaar Yojana scheme with added incentives of 25% subsidy on assistance granted towards fixed capital investment. During 2020-21 (upto 30.11.2020), 101 additional beneficiaries have been sanctioned loan assistance amounting to ₹532.28 lakh under the scheme. Since inception, a loan amount of ₹222.76 crore has been sanctioned and disbursed ₹190.11 crore assisting 7,428 beneficiaries. Under "Goa Tribal Employment Generation Program", till date ₹469.87 lakh has been sanctioned and ₹340.66 lakh has been disbursed to 69 beneficiaries.

44. My Government has completed various projects like improvement and widening of road to 4-lane road in Fatorda Constituency, re-construction of bridge at Palaskata (Maisal) in Sanvordem Constituency, improvement and hot mixing of MDR in Siolim Constituency, improvement and resurfacing of road in Ponda Constituency and Benaulim Constituency,

improvement of rural water supply scheme by providing nano filtration units in Quepem taluka, replacement of existing pipeline with 150mm PVC line in Fatorda Constituency, etc.

45. Though there was a slowdown in the work during COVID-19 (pandemic), my Government has completed various infrastructure projects through GSIDC in a time bound manner. Construction of Grade separator at Dabolim airport, up-gradations of civil & electrical works at Community Health Centre at Cacora and Government College Pernem; upgradation of ward No 120, 123, 124, and extension of ward No 125 at Goa Medical College, reconstruction of village panchayat building at Parra-Bardez, office premises of excise station Pernem; installation, testing and commissioning of incinerator at Goa Medical College Hospital Bombolim are some of the projects that have been completed in the year 2020. My Government has initiated the construction of Smriti Sthal of late Shri Manohar Parrikar, ex-Chief Minister of Goa at Miramar.

Hon'ble Members,

- 46. I am happy to say that the construction work of Mopa Airport Project is in full swing and it is expected to be completed and commissioned in August 2022. The Ministry of Road Transport and Highways has approved Expressway connectivity to Mopa Airport connecting National Highway 66.
- 47. Tillari Irrigation Project is an interstate project and is one of the 99 prioritized projects in priority III class under AIBP-PMKSY. So far, 696 Project Affected People have been paid compensation towards one-time settlement. Till date, an area of 6,933 hectare has been brought under the command.
- 48. My Government is keen to protect the interest of the State in the Mahadayi Water Dispute and has challenged the award of the Mahadayi Tribunal and a Special Leave Petition is filed in Apex Court which has been admitted. Jal Shakti Ministry has considered the objections taking into account the salinity zone in the yield calculation of the basin and the salinity study

has been entrusted to National Institute of Hydrology (NIH), Roorkee who has conducted one inspection in September 2020 and the period of the study has been extended to May 2021 so that the salinity in the lean season can be examined by NIH. In addition to this, the attempt of State of Karnataka for diverting the water has been brought to the notice of the Apex Court by filing a fresh contempt petition in October, 2020. Supply of raw water to Mopa airport by pumping water from ch. 17.300 km of RBMC of Tat Nagar Village, Pernem Taluka has been completed.

49. Kadamba Transport Corporation Ltd (KTCL) played a major role to manage crisis during COVID-19 lockdown by transporting stranded Goans and residents of other States and countries to reach their home. Essential Government employees and Health workers were transported from home to place ofwork. Sanitization of buses and bus stand was done. KTCL buses were converted into Grocery-on-wheel to serve villages with essential

food supply. Relief for Transport operators due to COVID-19 crises was provided by my Government through tax exemption under Motor Vehicle Tax and Passenger Tax for the period from April 2020 to September 2020. 150 Electric buses have been sanctioned for Goa under FAME II scheme. Validity of documents such as Fitness, Permit (all types), Driving License, Registration has been extended upto 31/03/2021 to avoid hardship for transporters and motor vehicle owners. Vahan 4.0 and Sarathi software, a web based online portal of Ministry of Road Transport and Highways, provides transformational changes with respect to quality of services to the citizens. All together, 33 online services are made available. As a part of ease of doing business, e-Challan application has been made operational. mobile app designed developed by NIC to pay various motor vehicle taxes primarily meant for vehicle owners and transporters has been made available on google play store.

Hon'ble Members,

- 50. My Government is promoting inland waterways in order to reduce vehicular pollution. One floating concrete jetty at Panaji in Mandovi has been completed and commissioned. Captain of Ports handled 14,994.95 M.T. Cargo Traffic and collected revenue of ₹510.47 lakh during 2020-21 (till December 2020).
- 51. My Government is extending financial support to popularize and promote Science and Technology through educational institutions in the State. A prestigious event "Manohar Parrikar Vidynan Mahotsav 2020" was successfully organized in December 2020. The remediation of legacy dumps at Campal Panaji and Head land Sada, Vasco has been completed.
- 52. My Government is making efforts to bring private firms in the domain of employment exchange in order to provide quality employment according to the skills, aptitude, qualification and interest, thereby

bringing talent closer to opportunity for the unemployed youth through online mode. The Retrenched Workers Assistance scheme is the most prominent scheme under the Goa Labour Welfare Board and benefits under the scheme were revised. At present, approximately 2.09 lakh insured persons along with their family members are covered under the E.S.I scheme in the State. 50 bed capacity E.S.I Hospital at Margao was increased to 100 and subsequently increased to 220. Under different Labour Legislations, an amount of ₹122.64 lakh has been collected during April to November 2020.

53. "Hard work never brings fatigue. It brings satisfaction". My Government has given highest priority for providing employment to the youth. For setting up of Electronic Manufacturing Cluster at Tuem Village, Pernem Taluka my Government has notified Land Allotment Policy in November 2020. It is the endeavor of my Government to encourage young entrepreneurs for startups. This year, 108

been certified and 41 have startups incentivized. Under Goa Startup Policy 2017, till date an amount of ₹1.05 crore has been disbursed. In order to provide services at the door step of the common man, my Government has made 134 end-to-end services of 21 departments online. Citizens Services Centres (CSCs) are playing an important role in bridging the gap between Government and Citizens. In order to cater to the needs of the public, seventh CSC of DOIT at Mapusa has been established and is operated by GEL. Till date, 2.56 lakh applications were processed by 7 CSCs. I am proud to say that Goa online portal stood at 2<sup>nd</sup> rank in the all India Survey conducted by DARPG, Government of India.

54. Under Pradhan Mantri Gramin Digital Sakshtra Abhiyan (PMGDISHA), till date, 49 centres have been registered in Goa. 739 citizens have been registered under PMGDISHA in Goa and 186 citizens have been certified. Through IT Knowledge Centres, 148 persons were trained during 2020-21 (till 31.12.2020).

- 55. During COVID-19 (pandemic), facility of temporary e-Pass, dedicated webpage for COVID-19 information, social media, online groceries delivery platform, Aarogya Setu App was made available to the citizens. Around 1.38 lakh downloaded the App. Border vehicle management system, food helpline, pass for IT and ITeS, usage of COVID-19Savadhan, Pincode based targeted messages, 'Asterisk' software were also made available.
- 56. During COVID-19 (pandemic), the district administrations have whole heartedly extended the human touch to Migrant Labourers in the State by providing Shelter Homes, making arrangements for food and their safe departure to their respective native places.

## Hon'ble Members,

57. The survey plans of entire State of Goa have been made available online under e-District Portal wherein the general public will be able to apply online

and download documents sitting across anywhere in the world. The general public can register their grievances/ complaints online and till date, 1,735 grievances have been registered and 1,134 grievances have been successfully addressed/closed.

- 58. My Government ensures orderly planned development in the State. The online building plan approval management system for single family dwelling unit has been commenced from August 2020. An amount of ₹ 164.29 lakh has been collected towards infrastructure tax and other processing fees. Goa Town and Country Planning Act was amended to exclude mining and quarrying from the purview of the Act. (Amendment Act. Bill no 21 of 2020).
- 59. As part of computerization, 57,164 records of land registration books of Bicholim, Tiswadi and Bardez have been scanned and digitized in-house. As a part of digitization, my Government has launched online Marriage registration system on 16.11.2020 in the State. During COVID-19 (pandemic), the

registration department has collected fees amounting to ₹66.27 crore till November 2020.

- 60. My Government is committed to provide uninterrupted quality power supply to domestic, commercial and industrial consumers. Online service for major consumer services has been launched. Replacement of the existing 40 MVA, 110/33 KV power transformer with 50 MVA, 110/33 KV power transformer at Tivim sub-station, a new 33/11 KV sub-station with transformation capacity of 6.3 MVA at Vasco has been commissioned. The 33 KV underground cable from Ponda sub-station to Madkai Industrial substation has been completed. One Time Settlement Scheme (OTSS 2020) for defaulting consumers of Electricity charges having accumulated arrears up to 13/10/2020 has been formulated and introduced from 01/12/2020 and extended 31/01/2021.
- 61. My Government has successfully installed 9.48 MW roof top solar plants with grid connectivity. Goa Solar Policy 2017 has been amended and notified.

Hon'ble Members,

62. "Sports serve society by providing vivid examples of excellence." Goans love sports in order to keep their mind and body fit. My Government is committed to build state-of-the-art infrastructure facilities. As a part of this, creation of 11 major sports infrastructure projects have been taken up which will fulfill the demand of all vital sports disciplines in the State and will also enable to host important sporting events of National and International repute in future. Under the scheme of "One State One Sport", the Government of India has entrusted the State with the discipline of swimming, wherein, sufficient emphasis shall be laid further into the progress of this sport. My Government has decided to host the entire Indian Super League Season 07, thereby providing the most immediate adrenaline to football loving people of Goa. Under financial assistance to sportspersons in indigent circumstances, ₹23.03 lakh was released to 60 Sportspersons in various categories for 7 months

from April to November, 2020. Thirteen blood donation camps were conducted by Indian Red Cross Society at various places in Goa where 603 students attended and donated blood. The work of 04 Government Village School Playgrounds and Development/Construction/ Renovation of 07 Projects has been completed. In order to encourage and motivate the youth to join the Armed Forces, various career guidance workshops were conducted through Webinar.

- 63. The scenic beauty of Goa has enticed innumerable domestic as well as foreign tourists. The State of Goa has been ranked number One in the "Best performing State in Tourism" category by India Today as per their "Best State of India" ranking. Goa tourism has received "safe travels" stamp, becoming the first State in the Country, from World Travel and Trade Council.
- 64. Several activities such as supplying, testing and commissioning of solar street lights, CCTVs and

Gazebos, Tourism infrastructure at Mangueshi have been completed under Swadesh Darshan Scheme-II as a part of Development of Coastal Circuit. Under the Swadesh Darshan Scheme, the department through GTDC has supplied commissioning of self-propelled sweeping machine for municipality/ beach area application with comprehensive annual maintenance and operation for the period of 5 years at the cost of ₹210.63 lakh; constructed toilet blocks, changing rooms at Santa Monica Jetty (Panaji), Anjuna, Baga, Cavolossim, Morjim, Terkhol, Candolim, Calangute, Ashvem beaches and Pernem KTC bus stand have been constructed at a cost of ₹1421.60 lakh. To promote heli tourism with a view to generate employment for local youth, Helipad at Dhauji, Old Goa has been constructed at the cost of ₹329.66 lakh. The Goa Tourism Master Plan and Tourism Policy 2020 of the State has been approved. With a view to create employment/ business opportunities to the locals to earn their livelihood, my Government has formulated the Tourism Shack Policy for erection of temporary beach shacks for the tourist season 2019-2022.

- 65. e-Cooperative Management System website has been launched on 18<sup>th</sup> December 2020 to facilitate ease of doing business by online registration of Cooperative Societies under the Goa Cooperative Societies Act, 2001 and Rules, 2003.
- 66. The Fire service personnel have displayed exemplary performance in the field of firefighting and rescue operations. During the year 2020-21, from April till December 2020, the fire emergency services have collectively attended 4,699 fire and emergency calls during which 71 human lives and 455 animal lives were saved. Property worth ₹14.25 crore has been saved/salvaged due to timely action of the Fire personnel.
- 67. My Government is very keen to continue with efforts to place the State on a faster growth track and ensure inclusive growth and sustainable development of all concerned with active support and co-operation of all stakeholders, in keeping with the call of our Hon'ble Prime Minister of ensuring

"Ek Bharat-Shreshtha Bharat", I am confident that together we can make it possible. Let us rededicate ourselves to the cause of nation building. Let us synergize our efforts to make the State of Goa a Golden State.

ॐ असतो मा सद्गमय ।

तमसो मा ज्योतिरर्गमय ।

मृत्योर्मा अमृतं गमय ।।

ॐ शान्तिः शान्तिः शान्तिः ।।

देव बरें करूं

## **JAI HIND**